

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAIBHASKAR IRONS LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Saibhaskar Irons Limited
2.	Date of incorporation of corporate debtor	20/12/2007
3.	Authority under which corporate debtor is incorporated / registered	Companies Act 1956, ROC – Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100TG2007PLC056809
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: P.NO.73, LANE NO5, RoadNO.72, Prashasan Nagar, Near Andhra Bank, Jubilee Hills, Hyderabad, Telangana , India - 500086
6.	Date of closure of Insolvency Resolution Process	29/02/2024
7.	Liquidation commencement date of corporate debtor	01/03/2024 (made available on 04-03-2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Dr. K. V. Srinivas Registration No. IBBI/IPA-001/IP-P00520/2017-18/10945
9.	Address and e-mail of the liquidator, as registered with the Board	# Flat No. 402, 4 th Floor, "Alcazar Plaza & Towers", Banjara Hills, Road No. 1, Hyderabad – 500034 Email – kvsrinivas12@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	# Flat No. 402, 4 th Floor, "Alcazar Plaza & Towers", Banjara Hills, Road No. 1, Hyderabad – 500034 Email- cirp.sbil@gmail.com
11.	Last date for submission of claims	03/04/2024

* Notice is hereby given that the National Company Law Tribunal Hyderabad Bench has ordered the commencement of liquidation of the Saibhaskar Irons Limited on 01-03-2024. The copy of the said order was received by the undersigned on 04-03-2024

The stakeholders of Saibhaskar Irons Limited are hereby called upon to submit their claims with proof on or before 03-04-2024, to the liquidator.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Dr. K. V. Srinivas

IBBI/IPA-001/IP-P00520/2017-18/10945

Liquidator in the matter of Saibhaskar irons limited

Date – 08-03-2024

Place – Hyderabad